

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3494
ANSWERED ON:16.08.2010
WASTELAND DEVELOPMENT PROGRAMME IN AP
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is running Wasteland Development Programme in Andhra Pradesh under the development of Non-Forest Wasteland Scheme;
- (b) if so, the details thereof;
- (c) the targets set for Andhra Pradesh in this regard and the extent to which they have been achieved;
- (d) the names of agencies through which this programme is being run and the obstacles is being faced by the Government in making it successful; and
- (e) the steps taken by the Government to remove these obstacles?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) & (b): The Department of Land Resources has been implementing three area development programmes viz., Integrated Wasteland Development Programme (IWDP), Drought Prone Areas Programme (DPAP) and Desert Development Programme (DDP) which have now been integrated into a single modified programme called 'Integrated Watershed Management Programme' (IWMP) with effect from 26-02-2009. The IWMP is being implemented under Common Guidelines for Watershed Development Projects, 2008. The main features of IWMP include provisions of development of micro-watersheds on cluster basis; reduced number of installments; delegation of power of sanction of projects to the States; dedicated institutions; capacity building of stakeholders; monitoring & evaluation; specific budget provision for detailed project report preparation; livelihood for assetless people; and productivity enhancement.

(c): The targets for sanction of area for new projects under IWMP and achievements during the years 2009-10 & 2010-11 (as on 31-07-10), in the State of Andhra Pradesh, are as follows:

Year	Target	Achievement (Area sanctioned)
2009-10	4.40 lakh ha	4.73 lakh ha
2010-11	6.93 lakh h	-

(d) & (e): The IWMP is being implemented through the State Level Nodal Agency (SLNA) notified in the Department of Rural Development, Govt. of Andhra Pradesh. SLNA consists of representatives from line Departments like Agriculture, Panchayat Raj, Horticulture, Ground Water Department and institutions like National Rainfed Area Authority, State Institute of Rural Development, Central Research Institute for Dry land Agriculture, International Crops Research Institute for the Semi-Arid Tropics, etc. At the District and project levels, District Watershed Management Agency (DWMA) and Mandal Praja Parishad are implementing the projects under IWMP sanctioned during the year 2009-10 in Andhra Pradesh. There has been necessity in changing some of the provisions in the guidelines based on experience & suggestions of the State Governments and accordingly necessary changes have been carried out and difficulties overcome for smooth implementation of the programme.